

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

34.

C.P.(IB)/886(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Zusak Exim Private Limited

SECTION: 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Prateek Kedawat, Ld. Counsel for petitioner present (VC). Mr. Kunal Kanungo a/w Ms. Tanushree Sogani and Mr. Atishay Jain, Ld. Counsel for the Creditor (SBI) present (VC).

2. List this matter before regular Bench on **07.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)